

R.O.C.No.68605-A/2016-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 183 / 2016

Tmt. J.Flora, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi, who has been appointed on transfer as Presiding Officer, Labour Court, Coimbatore in G.O.(MS).No.243, Labour and Employment (D2) Department, dated 09.12.2016, is transferred and posted as Presiding Officer, Labour Court, Coimbatore, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 14.12.2016.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

To

1. Tmt. J.Flora, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi.
2. The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi.
3. The Presiding Officer, Labour Court, Coimbatore.
4. The Principal District Judge, Thoothukudi / Coimbatore.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
6. The Treasury Officers, District Treasury, Thoothukudi / Coimbatore.

R.O.C.No.68605-A/2016-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Tmt. J.Flora, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi - Transferred and posted as Presiding Officer, Labour Court, Coimbatore - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No. 183 / 2016, dated : 14.12.2016.

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Tmt. J.Flora, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi, who has been transferred and posted as Presiding Officer, Labour Court, Coimbatore, in the High Court's Notification cited above, is required to hand over charge of her post to the any of the nearest District Judge, immediately, on 14.12.2016 A.N., and take charge of the post of Presiding Officer, Labour Court, Coimbatore, immediately, without availing full joining time.

The Officer, who relieves Tmt. J.Flora, is required to hold full additional charge of the post of Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi, until further orders.

**HIGH COURT, MADRAS.
DATED: 14.12.2016.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**

To

1. Tmt. J.Flora, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi.
2. The Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi.
3. The Presiding Officer, Labour Court, Coimbatore.
4. The Principal District Judge, Thoothukudi / Coimbatore.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
6. The Treasury Officers, District Treasury, Thoothukudi / Coimbatore.